

**Central Administrative Tribunal
Principal Bench**

OA No.3002/2013

New Delhi, this the 28th day of October, 2015

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Mr. P. K. Basu, Member (A)**

Harish Chander
Aged about 61 years,
Asstt. Director (Survey) Retd.
S/o Late Ram Prakash
R/o WZ-324, GL-21,
G Block, Hari Nagar,
Jail Road, New Delhi. Applicant.

(None is present)

VS.

Delhi Development Authority
Through the Vice Chairman
Vikas Sadan,
INA, New Delhi. Respondents.

(By Advocate : Shri Akshay Bhardwaj for Shri Manish Garg)

: O R D E R (ORAL) :

Hon'ble Mr. Justice Syed Rafat Alam, Chairman :

List has been revised, yet nobody responded on behalf of the applicant though name of Shri Malaya Chand has been shown as learned counsel for the applicant in the cause list. However, Shri Akshay Bhardwaj holding brief for Shri Manish Garg, learned counsel for the respondents is present. The OA is accordingly dismissed for want of prosecution.

**(P. K. Basu)
Member (A)**

**(Syed Rafat Alam)
Chairman**

/pj/

